

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.201  
**CP(IB)/142(AHM)2023**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Shubh Cotton

.....Applicant

Vs.

Rajeshwari Cotspin Limited

.....Respondent

**Order delivered on: 08/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Mohit Gupta, Adv.

For the Respondent : Mr. Harmish Shah, Adv.

**ORDER**

Partly Heard Learned Counsels for both sides. Ld. counsel for applicant is directed to file proof of GST returns on the invoices.

List for further consideration on 30.07.2024.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**